

(Hindi and English versions) on the Accounts of the Kandla Dock Labour Board, for the year 1985-86.

- (3) A statement (Hindi and English versions) explaining the circumstances and reasons for laying the Final Audit Report. [Placed in Library. See No. LT 4604/87]

**Notifications under Mines and Minerals (Regulation and Development) Act, 1957 and a copy of the report of the Controller and Auditor General of India for 1986 Union Government (Commercial) Pt. IV - Bharat Coal Mines Ltd.**

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES IN THE MINISTRY OF STEEL AND MINES (SHRIMATI RAMDULARI SINHA): Sir, I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957:-

- (i) S.O.445 (E) published in Gazette of India dated the 28th April, 1987 containing Order directing that powers under clause (b) of sub-section (2) of section 5 of the Mines and Minerals (Regulation and Development) Act, 1957 shall also be exercised by the Controller General, Chief Controller of Mines, Controller of Mines and the Regional Controller of Mines of Indian Bureau of Mines.

- (ii) S.O. 446 (E) published in Gazette of India dated the 28th April, 1987 containing Order authorising all the State Governments and Union Territory Administrations to exercise powers vested in the Central Government under sub-section (4) of section 21 of the Mines and

Minerals (Regulation and Development) Act, 1957. [Placed in Library. See No. LT 4605/87]

- (iii) G.S.R. 458 (E) published in Gazette of India dated the 5th May, 1987 making certain amendments to the Second Schedule and Third Schedule to the Mines and Minerals (Regulation and Development) Act, 1957. [Placed in Library. See No. LT 4606/87]

- (2) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year 1986—Union Government (Commercial)—Part IV Bharat Gold Mines Limited, Under article 151 (1) of the Constitution. [Placed in Library. See No. LT 4607/87]

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12.04 hrs.

#### PARLIAMENTARY COMMITTEES

##### Summary of Work

[English]

SECRETARY-GENERAL: I beg to lay on the Table a copy of the 'Parliamentary Committees (Other than Financial Committees)- Summary of Work' (Hindi and English versions) pertaining to the period 1 June, 1986 to 31 May, 1987.

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[English]

SHRI AJAY MUSHRAN (Jabalpur): You are supreme, Sir.

MR. SPEAKER: I do not know.

SHRI SRIBALLAV PANIGRAHI (Bhu-